

ITEM NO.301

COURT NO.4

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).15198/2020

(Arising out of impugned final judgment and order dated 24-07-2020 in LPA No. 82/2020 passed by the High Court of Gujarat at Ahmedabad)

RAJESH PRAVINCHANDRA RAJYAGURU

Petitioner(s)

VERSUS

GUJARAT WATER SUPPLY AND SEWERAGE BOARD & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.130763/2020-EXEMPTION FROM FILING O.T., IA No. 130763/2020 - EXEMPTION FROM FILING O.T.)

WITH

SLP(C) No. 1900/2021 (III)

(WITH IA No. 13486/2021 - EXEMPTION FROM FILING O.T.)

Date : 09-12-2021 These petitions were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE M.R. SHAH

For Petitioner(s) Mr. Sanjay Parikh, Sr. Adv
Mr. Pukhrambam Ramesh Kumar, Adv.
Mr. Satwik Parikh, Adv.
Ms. Anupama Ngangom, Adv.
Mr. Karun Sharma, Adv.

For Respondent(s) Ms. Aastha Mehta, Adv.
Ms. Vishakha, Adv.
Ms. Deepanwita Priyanka, AOR

UPON hearing the counsel the Court made the following
O R D E R

1 We have heard Mr Sanjay Parikh, learned counsel appearing on behalf of the petitioners and Ms Aastha Mehta, learned counsel appearing on behalf of the respondents.

2 Leave granted.

3 Judgment reserved.

(SANJAY KUMAR-I)
AR-CUM-PS

(SAROJ KUMARI GAUR)
COURT MASTER